

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH
AT CHENNAI**

OA No 54 OF 2024

IN THE MATTER OF:

G. DORA BABU,

..... Applicant

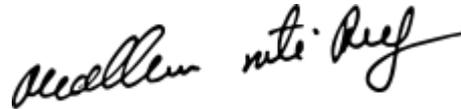
Vs

PROJECT DIRECTOR NATIONAL HIGHWAY AUTHORITY OF INDIA & OTHERS

.... Respondents

REPORT FILED BY THE IRRIGATION 5th RESPONDENT

DATE- 22.07.2024



**M/s MADHURI DONTI REDDY
ADVOCATE**

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,

Email: reddymadhuri09@gmail.com

IN THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE BENCH AT
CHENNAI

Original Application No. 54 of 2024

BETWEEN:

- 1) Sri G. Dora Babu,
S/o G. Manohar Reddy,
D.No. 1-94A, Kapu Veedi,
Athuru (v), Nindra(M),
Andhra Pradesh – 517586,

... Applicant

AND

- 1) Project Director National Highway Authority of India,
2-1273/1F, BV Reddy Colony, Chittoor
Andhra Pradesh, Chittoor-517001
piuchittoor@nhai.org & Others.

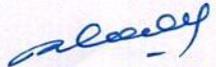
... Respondents

COUNTER AFFIDIVIT FILED BY THE 5th RESPONDENT

I, P. Vijaya Kumar Reddy, S/o P. Krishna Reddy, aged about 61 years, Occ:
Superintending Engineer, Irrigation Circle, Chittoor, Chittoor District do hereby solemnly
affirm and sincerely state on oath as follows:

- 1) I am the 5th Respondent herein and as such well acquainted with the facts of the case.
- 2) I submit that I have read the affidavit filed in support of the original application and deny all the averments of the affidavit except to the extent which is specifically admitted hereunder and the petitioners are put to strict proof of all averments which are denied.


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IRRIGATION DIVISION, TIRUPATI


Superintending Engineer,
DEPONENT
Irrigation Circle, CHITTOOR

- 3) It is submitted that Para No.2, 3 and 4 pertains to National Highway Authority of India.
- 4) It is submitted that in respect of Para No. 5, the Sy.No.113 of Athuru village is a Natural stream having an average width of 12.00 metres as per Field Measurement Book (Copy enclosed). Initially the National Highway Authority of India has not provided any structure at Ch.+77.100 Km. The Executive Engineer, Irrigation Division, Tirupati vide Letter No. DB / AEE-2 / National Highways / 265 SE, dt.14.08.2023 (Copy Enclosed) has requested the Deputy General Manager (DGM) (P) cum Project Director, Project Implementation Unit (PIU) - National Highways Authority of India, Chittoor and the concessionaire to construct a suitable structure for passage of water at Ch.+77.100 Km Accordingly, the concessionaire has constructed a Reinforced Cement Concrete Box Culvert of one vent of size 3.00 m X 3.00 m (Photograph enclosed)
- 5) It is submitted that in respect of Para No. 6 & 7, as per catchment area, the maximum flood discharge at ch.+77.100 Km is 11.71 Cumecs which requires vent area of 7.65 Sqm. The concessionaire has provided vent area of size 9.00 sqm. Considering free board of 0.30m the vent area for discharging flood waters will be 8.10 sqm as against 7.65 Sqm required. Hence the vent provided it is sufficient to discharge the maximum flood discharge.
- 6) It is submitted that in respect of Para No. 8, the Check Dam which was located near Athuru H.W. was removed by the concessionaire as it is within the NH road alignment. The Superintending Engineer, Irrigation Circle, Chittoor vide Letter No. SE/IC/CTR/DB/SO-2/NHAI file/223M, dated: 15-04-2024 (Copy enclosed) has requested the Deputy General Manager (DGM) (P) cum Project Director, Project

EXECUTIVE ENGINEER, W.R. DEPT
IRRIGATION DIVISION, TIRUPATI

Superintending Engineer,
DEPONENT
IRRIGATION CIRCLE, CHITTOOR

Implementation Unit (PIU) - National Highways Authority of India, Chittoor to reconstruct a Check Dam at suitable location in the same channel.

- 7) It is submitted that Para No. 9, 10 & 11, pertains to National Highway Authority of India.
- 8) It is submitted that in respect of Para No. 12 & 13, the Orurupeta tank, Kaliambakam tank and Jagannadthapuram tanks were formed long back and they are traced back to Pre-Independent. The farmers surrounding to the tanks have lifted the soil from the said tanks over the years to use the same as manure to their lands and to fill low laying lands. As a result, there were deep ponds here and there in the foreshore of the tanks. The Superintending Engineer, Irrigation Circle, Chittoor (Copy enclosed) has accorded permission to KNR Constructions to lift the soil adjacent to these mounds for using the Construction of National Highway Roads. While lifting of soil the KNR Constructions was directed to level the left over mounds so that there will be uniform foreshore area and to increase the storage capacity. The KNR Constructions was permitted to lift the soil as per permitted quantity only and they are being instructed continuously by the field staff to adhere the conditions and quantity permitted. Lifting of soil was permitted to increase the storage capacity of the tanks which will benefit the farmers and in the National interest as the road is being developed for public utility. Permission was given with all preventive measures/conditions without causing any damage to tanks, without affecting any lose to farming, agriculture and not creating pollution. The Duggan Trenches/Path holes side edges are tapered to safe guard from threatening of lives of the kids.

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IRRIGATION, CHITTOOR, TIRUPATI

Superintending Engineer,
Irrigation Circle, CHITTOOR
DEPONENT

In the above said circumstances, it is humbly prayed that this Hon'ble Tribunal may be pleased to dismiss the above Original Application No.54 of 2024 and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case and thus render justice.

Solemnly affirmed and Signed only
on this the day of July, 2024
and signed in my presence.


Supervising Engineer,
DEPONENT
Irrigation Circle, CHITTOOR


EXECUTIVE ASSISTANT, IRR. DEPT.
IRRIGATION DIVISION, TIRUPATI

VERIFICATION STATEMENT

I, P. Vijaya Kumar Reddy, S/o P. Krishna Reddy, aged about 61 years, Superintending Engineer, Irrigation Circle, Chittoor, do hereby verify and state that the contents of above paragraphs of the counter affidavit are true to my personal knowledge based on information and records which are believed to be true and correct.

Hence, Verified on this the day of July, 2024 at Chennai.

Govt. Pleader for Water Resources


Supervising Engineer,
DEPONENT
Irrigation Circle, CHITTOOR


ATTESTOR


DEPONENT

**GOVERNMENT OF ANDHRA PRADESH
WATER RESOURCES DEPARTMENT**

From
Sri J.Venkata Siva Reddy, B.Tech.,
Executive Engineer, (FAC)
Irrigation Division,
TIRUPATI.

To
The Superintending Engineer,
Irrigation Circle,
CHITTOOR.

Letter No. DB/AEE-2/National Highways/ ^{SE} 265 Date: 14/8/23

Sir,

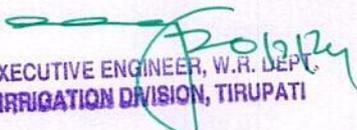
Sub: Water Resources Department - Minor Irrigation - Nindra & Vijayapuram Mandals - "Development of Six Lane Chittoor-Thatchur Road Highway from km 61.380 to km 96.040 on Hybrid Annuity Mode under Bharatmala Pariyojna, in the state of Andhra Pradesh and Tamil Nadu (Package-III)" - Crossing of supply and field channels - Requirement of Cross drainage structures -Report submission-Regarding.

Ref: 1. Letter No. DEE/ISD/Nagari/MH Road crossing/CMCD works/49 E Dated: 16.03.2023.
2. Letter No. DEE/ISD/Nagari/ 173 E Dated: 13.07.2023.

@@@

It is to submit that Development of Six Lane Chittoor-Thatchur Road Highway from km 61.380 to km 96.040 on Hybrid Annuity Mode under Bharatmala Pariyojna, in the state of Andhra Pradesh and Tamil Nadu (Package-III) work is in progress near Kaliyambakam(V) in Vijayapuram Mandal and Athuru & Ururupet villages in Nindra Mandal work is in progress and that the NH road is crosses the Irrigation channels as detailed below:

1. Project alignment at Km.75+300 crosses the Surplus course of Kaliyambakam big tank of Vijayapuram mandal. The concessionaire was requested to propose suitable R.C.C. structure at the point of crossing for maximum discharge of 945 Cusecs. But during inspection by the Deputy Executive Engineer, the concessionaire has informed that only one slab cuvert of size 6.00M x 2.50M is proposed. In this connection it is to submit that, NH road crosses the surplus course at a distance of about 20M from surplus weir and


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IRRIGATION DIVISION, TIRUPATI

the existing weir length is 28.00M. Hence, the proposed structure seems inadequate to handle the anticipated flow of water through the surplus course as the crossing point is very nearer to surplus weir. Convergence of surplus course width from 28.00 M to 6.00 M within a span of 20.00 M may leads to increase in head of flow over weir which in turns may lead to over topping of tank bund. Hence, it is necessary to reconsider the dimensions of the proposed structure and to increase its size accordingly.

2. Project alignment at Km.75+600 crosses the Irrigation channel form Sluice-1 of Kaliyambakam Big Tank and flows through agriculture fields and joins the Kalapareddi Gunta. Hence, it is necessary to provide suitable structure for crossing the NH road at this location. Another field channel crosses the Kaliyambakam - Athuru Road and joins the Tamara Gunta. Earlier there was a culvert for crossing field channel. But now Low vehicle under pass (LVUP) is proposed near culvert. But, suitable provision for field channels is not made. Hence, there is a need to provide suitable structure for field channel in addition to LVUP location for free flow of water to Tamara Gunta.
3. At NH Ch: 77.100 Km, the supply channel (Sy. 113 of Athuru village Revenue) leading from Athur Kasim Kalva, Athuru Tank & Kaliyambakam Big Tank field channels and joins the Goddetivanka Channel, suitable Culvert at the point of crossing is required. But during inspection, the concessionaire has informed that Culvert of size 2.00M x 2.00M is proposed. In this connection it is to submit that, the proposed 2.00M x 2.00M culvert seems inadequate to handle the anticipated flow of water through the irrigation channel. At the NH crossing point, the existing irrigation channel has a width of about 16m(FMB is enclosed). Convergence of channel from a width of 20.00M to 2.00m may cause inundation of adjacent valuable agriculture lands of about 50 Ha. Furthermore, increasing the size of the culvert would not only ensure the smooth passage of water but also reduce the risk of flooding, erosion, and subsequent damage to the road infrastructure. Hence, there is a need to provide

the culvert of size at least 5.00M x 3.00M to accommodate the free flow of water.

4. From NH Ch: 78.200 to Ch: 78.400 there are three field channels (Sy.No. 281 & 282 of Athuru village revenue) leading from sluice of Ururpeta MI tank(water body) to serve an ayacut of 103 acres of Ururpeta village. Hence, suitable cross drainage structures at these three crossing points are to be proposed.

In view of the above, the Project Director, PIU- National Highways Authority of India and the Concessionaire may please be requested to take necessary steps for providing the structures as requested and to ensure that natural courses are not closed and to protect the existing irrigation structures..

Encl: Maps and photos at chainage mentioned above

yours faithfully,

o/c

B-14/215
Executive Engineer,
Irrigation Division,
Tirupati.

28/14/2023

Copy to the DGM (T) cum project Director, PIU- National Highways Authority of India, Chittoor for information and necessary action.

o/c

B-14/215
Executive Engineer,
Irrigation Division,
Tirupati.

28/14/2023

Copy to the M/S KNR Ramagiri INFPA Pvt.Ltd for information and necessary action.

o/c

B-14/215
Executive Engineer,
Irrigation Division,
Tirupati.

28/14/2023

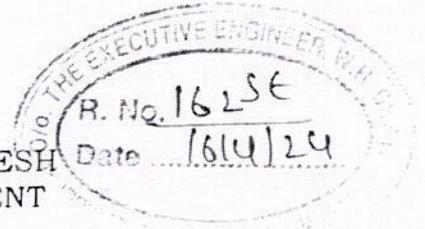
Copy to Deputy Executive Engineer, Irrigation Sub-division, Nagari for information.

o/c

B-14/215
Executive Engineer,
Irrigation Division,
Tirupati.

28/14/2023

20/11/24
EXECUTIVE ENGINEER, W.R. DEPT.
IRRIGATION DIVISION, TIRUPATI



**GOVERNMENT OF ANDHRA PRADESH
WATER RESOURCE DEPARTMENT**

From
Sri P. Vijayakumar Reddy, M.E.,
Superintending Engineer,
Irrigation Circle,
Chittoor.

To
The DGM (T) cum Project Director,
PIU – National Highways Authority of India,
D.No. 2- 1273/ 1F,
B.V. Reddy Colony,
Chittoor.

Letter No. SE/IC/CTR/DB/ SO-2/ NHAI file /223M dated:15-04-2024.

E.E. ఇ.ఇ.	Subj	Water Resources Department – Minor Irrigation – Alignment of Six lane Chittoor – Thatchur Road Highway from km 61.380 to km 96.040 on Hybrid Annuity Mode under Bharatmala Pariyojna, in the state of Andhra Pradesh and Tamil Nadu (Package-III) – Dismantling of Check dams near Athuru (V) - Nindra (M) – Reconstruction of checkdam – Regarding.
DAC (W) ఉ.ప.ప. (ప)		
SUPDT. పర్యవేక్షకులు		
T.O. వెక్కికర్ ఆఫీసరు		
MARKED TO. సంబంధిత కేసు నెం.	D.B	

- Ref:- 1. T/o. Letter No. DB/SO-2/NHAI/716M dated: 04-09-2024.
2. Executive Engineer, Irrigation Division, Tirupati Letter No.DB/ AEE-2/
National Highways/ 388M Dt.27-03-2024.

<<<<>>

AEE

16/4/24

In continuation of ref. 1st cited, it was requested to instruct the concessionaire to deposit an amount of Rs. 42.00 lakhs in the account of the Executive Engineer, Irrigation Division, Tirupati. (Account No. 917010019089425, Axis Bank Limited, IFSC Code: UTIB0001018) immediately for the restoration of the Check dams will be taken by the Water Resources Department to serve the intended purpose of the Check dams.

In this connection, it is informed that if the works are not taken up before monsoon, water will not be stored in the check dams resulting on loss of ayacut.

In view of the above, the DGM(T) cum Project Director, PIU- National Highways Authority of India may be requested to instruct concessionaire to deposit an amount of Rs. 42.00 Lakhs in the account of the Executive Engineer, Irrigation

EXECUTIVE ENGINEER, W.R. DEPT
IRRIGATION DIVISION, TIRUPATI

Department. Tirupati. (Account No. 917010019089425, Axis Bank Limited, IF Code: UTIB0001018) immediately for restoration of the Checkdams.

Yours faithfully,

Sd/-(P. Vijayakumar Reddy.)
Superintending Engineer,
Irrigation Circle, Chittoor.

Copy to the Executive Engineer, Irrigation Division, Tirupati for information and necessary action.

Sd/-(P. Vijayakumar Reddy.)
Superintending Engineer,
Irrigation Circle, Chittoor.

TRUE COPY

[Signature]
For Superintending Engineer
Irrigation Circle, Chittoor - 51700

Andt no. DB/AEB-2 / National Highways) 33 NGR dated: 20/4/24

copy forwarded to the Deputy Executive Engineer, Irrigation
subdivision, regi for for of information and necessary action.

[Signature]
EE

ed
18/04/2024

[Signature]
EXECUTIVE ENGINEER, W.R. DEPT.
IRRIGATION DIVISION, TIRUPATI

Amenure

**Superintending Engineer, W.R.Dept.,
Irrigation circle, Chittoor.**

Memo. No. SE/IC/CTR/DB/SO-2/NHAI/ 252TPT Dated:18-07-2022.

Sub: Water Resources Department – Minor Irrigation – Tirupati District –
Representation of M/s. KNR constructions Limited for Lifting of
Gravel/Soil 1,20,000 Cum from 4 tanks in Nagari Mandal, 7 tanks in
Nindra Mandal and 7 tanks in Vijayapuram mandal for use in
Development of Six lane Chittoor – Thatchur Road Highway NH-716B
from km. 61.380 to km. 96.04 (Veerakaverirajapuram to
Pondavakkam) on hybrid Anny mode under Bharatmala pariyojna, in
the state of Andhra Pradesh and Tamilnadu (Pakage-III) - Permission
accorded – Reg.

- Ref: 1. G.O. Ms. No. 74 WRD, dt. 14-09-2019.
2. G.O. Rt. No. 209,WRD, Dt. 15-06-2021.
3. Representation of M/s. KNR Constructions Ltd., Lr. Ref. No. KNRCL/
irrigation tanks/ permission/2022/26 24-05-2022.
4. Executive Engineer, Irrigation Division, Tirupati Letter No. DB/TO/
Lifting of soil/ 261 SE dated: 18-07-2022.

With reference 4th cited, the Executive Engineer, Irrigation
Division, Tirupathi has submitted that M/s. KNR Constructions Limited, KNR
House, 3rd & 4th floor, plot No. 114 phase-1, Kavuri Hills, Hyderabad have
submitted representation and they requested permission for lifting of 1,20,000
Cum Gravel / Soil from Keelapattu Cheruvu, Nagaraja Kuppam Cheruvu,
Beerakuppam Cheruvu, Ayanambakam Cheruvu in Nagari Mandal, Padhiri
Cheruvu, Kunamarajapalem Cheruvu, Netteri Cheruvu, Orurupeta Cheruvu,
Devadharikodiyambedu Cheruvu, Agaram Cheruvu, Athuru Cheruvu in Nindra
Mandal, Jagannadhapuram Cheruvu, Pannur Cheruvu, Kaliyambakam


EXECUTIVE ENGINEER, W.R. DEPT.
IRRIGATION DIVISION, TIRUPATI

Cheruvu, Buchivanatham Cheruvu, Kalikapuram Cheruvu, Madhavaram Cheruvu in Vijayapuram Mandal for use in Development of Six Lane Chittoor - Thatchur Road Highway NH-716 B from km 61.380 to km 96.040 (Veerakaverirajapuram to Pondavakkam) on Hybrid Annuity Mode under Bharatmala Pariyojna, in the State of Andhra Pradesh and Tamil Naidu (Package-III). The Deputy Executive Engineer, Irrigation Sub-Division, Nagari has Inspected the said tanks on 24.06.2022 & 26.06.2022 and reported that the approximate quantity of soil available in foreshore area of the respective tanks are assessed as under.

Sl. No	Name of tank	Survey No. of the Tank	Tank bed area in acres	Availability of Aprox. Qty. in the tank in Cum	Approx. Qty can be permitted to the agency for lifting in Cum
NAGARI MANDAL					
1	Keelapattu Tank	93	50.45	9,000	6,000
2	Nagarajakuppam Tank	133	22.93	8,000	4,950
3	Beerakuppam Tank	202/1	2.45	3,500	2,475
4	Ayanambakam Tank	163	74.86	32,000	21,750
NINDRA MANDAL					
1	Padiri Tank	152	100.00	21,000	10,000
2	Kunamrajupalem Tank	58	26.35	15,600	5,000
3	Netteri Tank	104	46.61	18,000	5,000
4	Orurupet Tank	192		30,000	10,000
5	Devadhari Kodiambedu Tank	95	90.95	22,000	5,000
6	Agaram Tank	5	73.47	28,000	5,000
7	Athuru Tank	1	121.09	42,000	5,000
VIJAYAPURAM MANDAL					
1	Jagannadhapuram Tank	80	17.65	5,000	3,000
2	Pannur Tank	42	150.00	16,000	9,000
3	Kaliambakam big tank	142	95.43	8,000	5,025
4	Buchivanatham Tank	170	60.50	17,000	10,148


 EXECUTIVE ENGINEER, W.R. DEPT,
 IRRIGATION DIVISION, TIRUPATI

5	Kalikapuram Tank	183	9.58	5,000	3,000
6	Madhavaram Tank	44	93.33	17,500	10,148
	Total				1,20,496

The G.O. Ms. No. 74 WRD, dt. 14-09-2019 was expired by 13-10-2020 and the Government have revalidate the orders issued in G.O. Rt. No. 209 WRD, dt. 15-06-2021. for a further period of one year i.e., from 14-06-2021 to 13-06-2022. The G.O. was also expired by 13-06-2022 and no further instructions were issued by the Government.

Under the circumstances explained by the Executive Engineer, Irrigation Division, Tirupati, the permission is here by accorded with the same guidelines as per G.O. Rt. No. 209,WRD, Dt. 15-06-2021. to approve the requisition made by the M/s KNR Construction Limited for lifting of Soil/Gravel for a quantum of 1,20,000 cum from Keelapattu Cheruvu, Nagaraja Kuppam Cheruvu, Beerakuppam Cheruvu, Ayanambakam Cheruvu in Nagari Mandal, Padhiri Cheruvu, Kunamarajapalem Cheruvu, Netteri Cheruvu, Orurupeta Cheruvu, Devadharikodiyambedu Cheruvu, Agaram Cheruvu, Athuru Cheruvu in Nindra Mandal, Jagannadhapuram Cheruvu, Pannur Cheruvu, Kaliyambakam Cheruvu, Buchivanatham Cheruvu, Kalikapuram Cheruvu, Madhavaram Cheruvu in Vijayapuram Mandal subject to the following conditions:-

1. A quantity of 1,20,000/- Cum (One Lakh twenty thousands only) for Gravel / Soils may be lifted from the tank from the demarcated area by the WR Department.
2. The initial cost of Rs. 149/- per cum for gravel and Rs. 130/- per cum for soil as per SOR 2022-23, seignorage charges and conveyance charges for gravel/soils are to be ensured and taken care by the Executive Engineer, Irrigation Division, Tirupathi and copy marked to this office.
3. The agency has to pay the GST as per the rates applicable from time to time.


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IRRIGATION DIVISION, TIRUPATI

- 4) Seigniorage charges will be applicable as per the Government rules in vogue and shall be paid to the Mines and Geology department before lifting of the Gravel from the above M.I. Source.
- 5) The agency has to pay the Supervision charges at the rate of 2% on the cost of Gravel.
- 6) The pre and post levels shall be recorded. The depth of cutting shall be uniform and shall not be more than 1.0 m
- 7) Gravel / Soils shall be lifted uniformly but not at isolated locations.
- 8) Formation of road in the tank shall be removed after completion of lifting.
- 9) While conveying the soils from the tank bed, the applicant should not disturb or damage any component of tank such as bund sluices, weirs etc., if any incidental damages are noticed in the tanks during the desiltation process, the same shall be rectified by the concerned executing agency only at their own cost under the supervision of this department.
- 10) Existing pits shall be leveled uniformly after completion of excavation.
- 11) The quantities shall be calculated as per levels before demarcation and after excavation.
- 12) Excavation shall be done far away from railway tracks as per railway codal rules.
- 13) The excavation should be done beyond the distance equivalent to $10 \times H$ (where H = Height of bund) from toe of the earth bund of tank.
- 14) The leading channels from the proposed area of excavation portion to head sluice and surplus weir shall be provided.
- 15) There shall not be any financial burden on the Water Resources Department.
- 16) The Gravels / silt soils shall not be excavated below from the sill level of lowest sluice of tank.
- 17) The gravels / soils shall be lifted from the plan marked areas duly demarked on ground by the concerned AE/AEE/DEE and the excavation of the tank may be taken up under the supervision of the concerned AEE/DEE of Water Resources Department.
- 18) Tank bed is to be excavated in the area where the live storage has been lost due to siltation.


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IRRIGATION DIVISION, TIRUPATI

- 19) The borrow areas should be leveled with gradual slopes at edges after completion of excavation.
- 20) The soil shall be lifted in day time only using the vehicles permitted by the Deputy Executive Engineer concerned within 100 days (hundred days) from the date of obtaining permission from Mines and Geology department.
- 21) The Mines & Geology Department may be addressed by the Executive Engineer for conveyance and Seignorage charges of these soils.
- 22) The details of conveying the excavated soil may be intimated to this office, Revenue Department and Mines & Geology to avoid disputes and complications.
- 23) The soil should dug out in tank bed with in the FRL area under the supervision of concerned Assistant Executive Engineer/Assistant Engineer of Water Resources Department. The applicant should not disturb tank bund, sluice, Surplus weir and other tank components which conveying transporting the dugout soil.
- 24) The applicant should not resort to any legal action on any account.
- 25) The Water Resources Department shall have the right to inspect the barrow area at any time in satisfying the condition imposed. Any deviation shall be borne by user agency.
- 26) The permission is purely temporary as the applicant is not having any right or any claim against the Department.
- 27) The Department having right to cancel the permission now accorded at any time without issuing prior notice to the applicant.
- 28) The Executive Engineer has to submit the demarcation maps of tank proposed for desilting duly signed by the staff before commencement of desilting process and limit the desilting operation in the demarcated area only. Duly informing coordination of desiltation.


EXECUTIVE ENGINEER, W.R. DEPT.
IRRIGATION DIVISION, TIRUPATI

- 29) Desilting may be carried out as per the depth specified by the Executive Engineer, considering the tank conditions and its storage requirement quantity of soil may desilted from above tanks from demarcated area. The stability and safety of the tank shall not be disturbed due to the proposed desiltation.
- 30) Quantity excavated from the tanks shall be calculated and furnished duly by the agency to the department.
- 31) The concern AEE/DEE shall ensure that only permitted quantity is lifted.
- 32) The soil shall be lifted uniformly but not at isolated location without effecting the tank bund and connectivity to sluice.
- 33) Formation of road in the tanks submergence area shall be removed after completion of desiltation.
- 34) The damages occurred if any to tanks or water bodies during the desiltation process shall be rectified to original standards by the applicant at their costs immediately.
- 35) The soil shall be excavated beyond the distance equivalent to $10 \times H$ (Where $H =$ Height of Bund) from toe of the earth bund of tanks with a connect to all the sluices without hindrance for the flow of the water during water regulation/irrigation operation. Soils adjacent to canal bunds should not be excavated.
- 36). The extraction of soil from the tanks bed is permitted upto rainy season.
- 37)S There shall not be any financial burden on the irrigation department due to this permission.
- 38) Desilting shall not be done below the lowest of sill-levels of existing sluices of surrounding tank.
- 39) Soil shall not be carted along tanks bund carts to pass.


EXECUTIVE ENGINEER, W.R. DEPT,
IRRIGATION DIVISION, TIRUPATI

40). Bunds shall not be cut to enable carts to pass.

41) Silt removal shall not be stocked on tank beds, bunds or slopes of bunds.

42) Carts shall not touch any portion of the revetment sluice or any other masonry works of the tanks and cause damage to them.

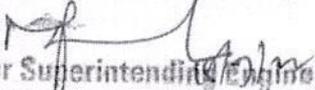
Further the Executive Engineer, Irrigation Division, Tirupathi is instructed to go through the instructions issued by the Government of Andhra Pradesh in this regard.

Any deviations of the above conditions will be responsible by the NHA authorities and if it found any damage to tanks, the same will be rectified through the deposits paid by the NHA Department.

Sd/-(P. Vijayakumar Reddy.)
Superintending Engineer, W.R.Dept.,
Irrigation circle, Chittoor.

To,
The Executive Engineer,
Irrigation Division,
Tirupati.

// TRUE COPY //


For Superintending Engineer
Irrigation Circle, Chittoor - 517001


22/12/24

EXECUTIVE ENGINEER, W.R. DEPT.
IRRIGATION DIVISION, TIRUPATI